

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 6142
TO BE ANSWERED ON 11.04.2017

Testing Protocol for HT Crops

6142. SHRI R. PARTHIPAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Indian regulatory system has developed testing protocols and guidelines for safety appraisal of Herbicide Tolerant crops in general and HT mustard in particular;
- (b) if so, whether safety testing of GM mustard has been taken up using such HT crop-specific protocols;
- (c) if so, the details thereof;
- (d) if not, whether safety clearance has been provided without such testing; and
- (e) if so, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ANIL MADHAV DAVE)

(a), (b) and (c). The regulation of Genetically Engineered (GE) crops and traits in India are assessed on a case to case basis under the Rules for the manufacture, use/ import/export and storage of hazardous microorganisms/ genetically engineered organisms or cells (Rules 1989) under Environment (Protection) Act, 1986. Several guidelines and standard operating procedures (SOPs) have been prescribed by Central Government for the regulation of Genetically Engineered (GE) crops and traits including herbicide tolerant crops. The proposal for environmental release of transgenic Mustard Hybrids DMH-11 and parental lines containing events bn3.6 and modbs 2.99 developed using barnase, barstar and bar genes by hybrid technology has been examined as per the laid down guidelines and SOPs and is still under consideration of Genetic Engineering Appraisal Committee (GEAC)

(d) and (e). Not applicable.
